

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

DATE: 19<sup>th</sup> January, 2016

Time: 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 08/2016 (M.A. No. 14/2016 & <b>M.A. No. 47/2016</b> )	Vijay Tanwar Vs. Subhash Mehta & Ors.	Mr. O. P. Gupta, Adv. for Applicant
2.	Original Application No. 26/2016	Abdul Mannan Vs. Union of India & Ors.	Mr. S. D. Ansari, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 6
3.	Original Application No. 32/2016	Human Rights Welfare & Social Welfare Society Vs. The Vice Chairperson, GDA & Ors.	Mr. Manoj Kumar, Applicant in person
4.	Original Application No. 33/2016	Human Rights Welfare & Social Welfare Society Vs. The Vice Chairperson, DDA & Ors.	Mr. Manoj Kumar, Applicant in person
5.	Original Application No. 36/2016 (M.A. No. 54/2016)	Khilar Singh Tanwar Vs. Union of India & Ors.	Mr. Vardhman Kaushk, Adv. for Applicant
6.	<b>M.A. No. 50/2016</b> in Appeal No. 152/2015	Europa Terry Towels Pvt. Ltd. Vs. Chairman, H.S.P.C.B. & Ors.	Mr. I. K. Kapila, Adv. for Applicant in M.A.
7.	<b>M.A. No. 52/2016</b> in Original Application No. 59/2012	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Kamal Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
8.	Original Application No. 319/2015	Vishwanath Chaturvedi Vs. UOI & Ors.	Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Sanjeev Ralli, Adv. for R-3 & 4 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-6 Mr. Rajkumar & Ms. Sanjana Saddy, Adv. for R-8 Mr. Shon Chawla & Ms. Lenna Tuteja, Adv. for R-9 to 15 Ms. Sonia Sethi, Adv. for CPCB Ms. Sakshi Popli, Adv. for DJB & NDMC Ms. Pooja Kalra, Adv. for SDMC
9.	Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay K. Tiwari, Adv. for the Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Rishi Kapoor & Mr. Nishant Kishore, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R-3 & 5 Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LO for R-4 Mr. Tarunvir Singh Khehar, adv. for GNCTD

10.	Original Application No. 546/2015	Human Rights Welfare and Social Welfare Society Vs. Deputy Commissioner, North DMC	Mr. Manoj Kumar, Applicant in person Ms. Puja Kalra, Adv. for Respondent
<b>FOR HEARING</b>			
11.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHA Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv.
12.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. for the Applicant  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Rajesh Raina, Adv. for R-5 Mr. Manoj Gorkela & Mr. Vinay Kumar, Advs. for R-8 Mr. M. K. Sharma, Adv.
13.	Original Application No.165/2015 (M.A.No.488/2015)	Rajiv Rattan Vs Haryana Urban Development Authority & Ors.	Mr. Rajat Navet, Mr. Rohan Yadav & Mr. Dalveer Tharan, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 Mr. Abhishek Singh, Adv. for R-2 & 3
14.	Original Application No. 286/2015	Ved Pal Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant  Ms. Shakshi Popli, Adv. for MoEF & NCT, Delhi Mr. B. V. Niren, Adv. for R-4 Mr. Bhupender Kumar, LA for CPCB

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